

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. CP 86/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:- Kohinoor Planet Constructions Pvt.
Ltd.**

Section: 441 of Companies Act, 2013

ORDER

Counsel, Neha Patil appeared for the Petitioner through VC and Mr. Shivraj Ranjeri, Authorized Representative of RoC present through VC. Authorized Representative of RoC states that copy of the present Company Petition has not been served. Therefore, Petitioner is directed to serve a copy of the present Company Petition to the RoC forthwith to file its report. List this matter on **15.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)